

No. H-12015/1/2011-B&A
Government of India
Ministry of Law and Justice
Legislative Department

New Delhi, the 28th November, 2011.

Subject:- Quotations for printing of Annual Report & Outcome Budget.

Sir,

I am directed to invite sealed quotations from competent printing presses for printing/publishing of 2700 copies of Annual Report 2011-12 & 1500 copies of Outcome Budget 2012-13 of the Ministry of Law and Justice.

2. The terms and conditions of this tender will be as under:-

1. The quotation clearly indicates the price with tax applicable.
2. No advance payment will be made by the Ministry.
3. The firms must have valid PAN/TIN/VAT numbers.
4. Rates quoted shall be valid for a period of six months.
5. The decision of the Ministry shall be final in all respect that shall be binding on the firms competing for this tender.
6. The quotations superscripted "**Quotation for printing of Annual report & Outcome Budget**" must reach the Budget Section, Room No. 401, D-wing, Shastri Bhawan, New Delhi-110001 by **3.00 pm on 26.12.2011**.
7. The quotation received after the prescribed time period/incomplete quotation shall not be entertained under any circumstances.
8. The Ministry reserves the right to accept/reject any quotation or all quotation without assigning any reason thereof.

Yours faithfully,



(P.F. Wakadikar)
Section Officer

Budget & Accounts Section
☎ 011-23073831

To

- (i) Senior System Analyst (SSA), NIC with the request to post the above tender on the website of Ministry of Law and Justice immediately under intimation to this section.
- (ii) All Ministries/Departments of the Govt. of India, New Delhi with the request that this quotation may be given wide publicity and firms engaged by the respective Ministries/Departments may be asked to submit their quotations within the prescribed time period.
- (iii) Notice Board, Ministry of Law and Justice, 4th floor, Shastri Bhawan, New Delhi.